

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 426 OF 2019 IN
APPEAL NO. 90 OF 2019**

Dated : 3rd October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

M/s Bhadreshwar Vidyut Private LimitedAppellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant (s) : Mr. Hemant Singh
Mr. Tushar Srivastava
Mr. Soumya Singh

Counsel for the Respondent (s) : Mr. Sudhanshu S. Choudhari
Mr. Yogesh S. Kolte

Mr. Anup Jain
Mr. Ashish Singh
Ms. S. Rama R2

ORDER

Rejoinder, if any, shall be filed within two weeks.

List the IA for hearing on **22.10.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**